

With matters relating to the political parties such as:

- (i) compulsory registration of political parties;
- (ii) Compulsory maintenance of accounts and minutes, etc.
- (iii) Compulsory audit of account of political parties by an agency to be named by the Commission;
- (iv) Submission of periodical reports to the Commission;
- (v) Connected matters.

Statement of Karnataka Chief Minister on industries in Karnataka

1191. SHRI M. S. GURUPADA-SWAMY: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the statement of the Chief Minister of Karnataka that the Central Government have shot down several proposals to locate major industries in the State of Karnataka;

(b) if so, what are the details of these proposals which have been shot down by the Central Government; and

(c) what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) to (c) During the years 1983 to 1984, 141, 111 and 157 Industrial licence applications were received for setting up of industries in the State of Karnataka. Against these applications, the following numbers of Letters of Intent and rejections were issued:

Year	Industrial Licence/ Letters of Intent issued	Rejections
1982 .	60	80
1983 .	68	42
1984 .	67	81

Various techno-economic facts, such as demand and supply, capacity already lic-

ensed, export potential, availability of raw materials, locational constraints and viability of the scheme are taken into account while approving or rejecting an industrial licence application. Grounds of rejection vary from case to case and are duly communicated to the applicants as well as to the State Governments concerned.

Shortage of paper

1192. SHRI PARVATHANENI UPENDRA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that there is an acute shortage of paper in the country; and

(b) if so, what measures have been taken by Government to make adequate quantity of paper available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) The production of paper and paperboard in the country more or less matches the consumption and there is at present no shortage of this item in the country. The installed capacity for manufacture of paper and paperboard has reached a level of 23.49 lakh tonnes as on 1-1-1985, thus exceeding the target of 20.5 lakh tonnes fixed for the Sixth Plan. An additional capacity of 29.91 lakh tonnes has also been approved by way of letters of Intent, Industrial Licences and registration with DGTD, which is under various stages of implementation. Various fiscal reliefs are also being extended to the industry and infrastructural support is also being improved to enable the industry to achieve higher capacity utilisation.